

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 105
(IB)-585(ND)/2020

IN THE MATTER OF:

Vibrant Outdoor Media Pvt Ltd ... Applicant/Petitioner

Vs

Ants in Pants Communications Pvt Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 07.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

On 28.02.2020, the notice was issued. Let service affidavit be filed.

List the matter on **05.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)